

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)(Plan)/15/2024 IA (IBC)/1321/2024, IA (IBC)/1322/2024 in CP(IB)No.813/7/HDB/2019
NAME OF THE COMPANY	KSK Water Infrastructures Pvt Ltd
NAME OF THE PETITIONER(S)	Prudent ARC Limited
NAME OF THE RESPONDENT(S)	KSK Water Infrastructures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)(Plan)/15/2024

Present: Ld. Counsel Mr. Y. Surayanarayana along with Mr. Tushar Nagar for the Applicant.

Ld. Counsel Mr. Spandan Biswal for the Respondent No.1.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi & Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

Matter is adjourned to 12.08.2024.

IA (IBC)/1321/2024 &IA(IBC)/1322/2024

Present: Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Applicant.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi & Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

Ld. Counsel for the CoC prayed for 2 weeks' time for filing of counter. 2 weeks' time is granted for filing of counter. Copy of the same be served on the Applicant.

In the meantime, rejoinder, if any, may be filed. **Matter is adjourned to 12.08.2024.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1479/2024, IA (IBC)/1478/2024, Intervention Petition (IBC)/26/2024 in CP(IB)No.813/7/HDB/2019
NAME OF THE COMPANY	KSK Water Infrastructures Pvt Ltd
NAME OF THE PETITIONER(S)	Prudent ARC Limited
NAME OF THE RESPONDENT(S)	KSK Water Infrastructures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1479/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy for the Applicant.
Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi &
Ms. M. Sruthi for the CoC.
Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

For filing of counter, **matter is adjourned to 12.08.2024.**

IA (IBC)/1478/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy for the Applicant.
Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi &
Ms. M. Sruthi for the CoC.
Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

For filing of counter, **matter is adjourned to 12.08.2024.**

Contd...

(2)

Intervention Petition (IBC)/26/2024

Present: Ld. Senior Counsel Mr. S. Sriram along with Mr. Venkat Challa for the Applicant.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi & Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

For filing of counter, **matter is adjourned to 12.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)